

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/309(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SANDIP KUMAR BAJAJ
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms.Alisha Kar,Adv.] For the Financial Creditor
Ms.Smriti Das, Adv.]

Ms. Manju Bhuteria, Adv.] For the Personal Guarantor
Ms.Meenakshi Manot,Adv.]
Mr.Rishav Singh, Adv.]
Mr. Amandeep Singh, Adv.]
Ms.Khushi Gupta,Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. Supplementary affidavit has been filed by the Financial Creditor.
3. Let reply affidavit to the supplementary affidavit be filed by the Personal Guarantor within a period of two weeks.
4. Post the matter for arguments on **28/06/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ